| Assessment Year | Income/Loss assessed |
|--------------------|---|
| | Rs. |
| 1980-81 | () 88,520 |
| 1981-82 | (+) 1,74,470 (Reduced to Rs. 51,060/on appeal and rectification). |
| 1982-83 | 1,46,968 |

- (c) Total amount outstanding against:
 - (i) The Trust "Rajneesh Foundation:
 - (1) Income-tax -Rs. 3,56,41,992
 - (2) Wealth-tax—Rs. 33,60,868
 - (ii) Rajneesh Foundation Ltd. Rs. 2,33,911 (Income tax)

The amount outstanding for more than 5 years against.

- (a) The Trust "Rajneesh Foundation":
 - (i) Income-tax. Rs. 21,77,905/-
 - (ii) Wealth-tax. Nil.
- (b) Rajneesh Foundation Ltd. Nil.
- (d) In order to recover the outstanding amounts, the movables including the bank accounts and rents receivable were attached. The immovable properties of the Rajneesh Foundation Trust have also been attached. These steps resulted in the recovery of Rs. 35,66,862/ upto 31-3-1986.

[English]

Reopening of Anglo-French Textiles Mills, Pondicherry

*671. SHRI INDRAJIT GUPTA.: Will the Minister of TEXTILES be pleased to state:

- (a) whether the Anglo-French Textile Mills in Pondicherry has been reopened and started working:
 - (b) if so, since when; and
 - (c) if not, the reasons therefore?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN): (a) and (b). One section of the Anglo-French Textile Mills, Pondicherry, namely 'Canvas Mill' has been re-opened on 17.3 1986 and has started working. The Ponnicherry Textile Corporation Ltd. is carrying out cleaning/maintenance operations in respect of the other sections of the mill.

(c) Does not arise.

Smuggling from Across Pakistan Border

*672. SHRI N. TOMBI SINGH: Will the Minister of FINANCE be Pleased to state:

- (a) whether it is a fact that an unabated smuggling of narcotics, gold and silver is continuing from across the Pakistan border causing an adverse effect on the country's economy and peoples' health;
- (b) whether the question of having greater areas of border under direct surveillance and fencing has been finalised.
 - (c) if so, the details thereof;
- (d) whether any scheme has been introduced to adequately reward the Sleuths who apprehend such smugglings;
- (e) if so, the number of persons who have been rewarded during the last three years indicating the total quantity (with value) of goods seized; and
- (f) further steps being considered to deal with this menace?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) Reports